

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 13271/2015

JAVED AND ANR.

Petitioner(s)

VERSUS

JAMSHED ALI (D) THRU HIS LRS. AND ORS.

Respondent(s)

(with appln. (s) for c/delay in filing substitution appln. and substitution and interim relief and office report)

Date : 03/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Mona K. Rajvanshi, Adv.

For Respondent(s)

Mr. Md. Farman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to the respondent Nos.1(ii), 2,3,5 & 9(i). The served respondents shall be at liberty to file the counter affidavit within a period of four weeks.

List the matter again on 13.10.2015.

(M K HANJURA)
Registrar

SB